

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

RAJYA SABHA

**UNSTARRED QUESTION NO. 1407
TO BE ANSWERED ON 02.08.2024**

Digitisation of land records in Karnataka

1407 Dr. Dharmasthala Veerendra Heggade:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the objective of launching Digital India Land Records Modernization Programme (DILRMP);
- (b) the major components and activities of DILRMP;
- (c) whether Government has covered the digitization of land records in all the districts of the country, including Karnataka and if so, the details thereof, State-wise;
- (d) the status of computerization of Records of Rights (RoR) in Karnataka, district-wise; and
- (e) whether Government is providing 100 percent financial and technical support to all States for implementation of DILRMP?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a) National Land Records Modernization Programme (NLRMP) was implemented as Centrally Sponsored Scheme with effect from 2008-09. It was revamped and launched as Digital India Land Records Modernization Programme (DILRMP) as Central Sector Scheme with 100% funding by the Central Government with effect from 01.04.2016. The objective of DILRMP is to develop a modern, comprehensive and transparent land record management system with the aim to put in place an Integrated Land Information Management System (ILIMS) which will inter alia: (i) improve real-time information on land; (ii) optimize use of land resources; (iii) benefit both landowners & prospectors; (iv) assist in policy and planning; (v) reduce land disputes; (vi) check fraudulent / benami transactions; (vii) obviate need of physical visits to Revenue/Registration offices; (viii) enable sharing of information with various organizations/agencies.

(b) The DILRMP has the following major components and activities:

| Sl. No. | Component | Activities |
|---------|--|--|
| 1. | Computerization of Land Records | (i) Computerization of record of rights; (ii) digitization of cadastral maps; (iii) integration of record of rights (textual) and cadastral maps (spatial); (iv) data centres at state level. |
| 2. | Computerization of Registration | (i) Computerization of Sub Registrar Offices (SROs); (ii) connectivity between sub-registrar offices and tehsils; (iii) integration of registration and land records; (iv) Data entry and legacy data regarding property; (v) Scanning and preservation of old data and (vi) Data entry of property valuation details. |
| 3. | Survey /resurvey and Innovative initiatives | Survey / resurvey and updating of the survey & settlement records. |
| 4. | Modern Record Rooms | Modern record rooms / land records management centres at tehsil or equivalent level. |
| 5. | Consent-based linkage of Aadhaar with Record of Rights | Linking of Aadhaar number with Record of Rights on voluntary basis and authentication through Aadhaar. |
| 6. | Computerization of Revenue Courts | Computerization of Revenue Courts and their integration with land records. |

(c) The Government of India has provided funds under various components to all States/UTs including Karnataka under NLRMP/DILRMP covering 697 Districts since 2008-09 till date. The State-wise details are given in **Annexure-I**.

(d) The Status of computerization of Records of Rights (RoR) in Karnataka, district-wise received from the State Government of Karnataka is given in **Annexure-II**.

(e) Yes Sir. Government is providing technical and financial support to all States/UTs for implementation of DILRMP.

Annexure-I

(Annexure referred in reply to part (c) of Rajya Sabha Unstarred Question No.1407 to be answered on 02.08.2024)

Total districts covered under NLRMP/DILRMP (as on 29.07.2024)

| Sl. No. | States/UTs | No. of District covered |
|----------------|----------------------------|--------------------------------|
| 1 | Andhra Pradesh | 26 |
| 2 | Arunachal Pradesh | 25 |
| 3 | Assam | 35 |
| 4 | Bihar | 38 |
| 5 | Chhattisgarh | 29 |
| 6 | Gujarat | 32 |
| 7 | Goa | 2 |
| 8 | Haryana | 21 |
| 9 | Himachal Pradesh | 12 |
| 10 | Jammu & Kashmir | 20 |
| 11 | Jharkhand | 24 |
| 12 | Karnataka | 31 |
| 13 | Kerala | 11 |
| 14 | Madhya Pradesh | 52 |
| 15 | Maharashtra | 34 |
| 16 | Manipur | 10 |
| 17 | Meghalaya | 12 |
| 18 | Mizoram | 8 |
| 19 | Nagaland | 11 |
| 20 | Odisha | 30 |
| 21 | Punjab | 22 |
| 22 | Rajasthan | 33 |
| 23 | Sikkim | 4 |
| 24 | Tamil Nadu | 37 |
| 25 | Telangana | 10 |
| 26 | Tripura | 8 |
| 27 | Uttar Pradesh | 75 |
| 28 | Uttarakhand | 13 |
| 29 | West Bengal | 19 |
| 30 | A & N Islands | 1 |
| 31 | Chandigarh | 1 |
| 32 | Daman Diu and D & N Haveli | 3 |
| 33 | Delhi | 1 |
| 34 | Lakshadweep | 1 |
| 35 | Puducherry | 4 |
| 36 | Ladakh | 2 |
| | Total | 697 |

(Annexure referred in reply to part (d) of Rajya Sabha Unstarred Question No.1407 to be answered on 02.08.2024)

Computerization of Land Records (CLR) In Karnataka

| Sl. No. | District | Total RORs | Total Villages | Villages of | |
|--------------|------------------|-----------------|----------------|---------------------|-------------------|
| | | | | CLR Completed (No.) | CLR Completed (%) |
| 1 | BELGAUM | 1336320 | 1231 | 1231 | 100.00% |
| 2 | BAGALKOTE | 536242 | 603 | 603 | 100.00% |
| 3 | BIJAPUR | 757331 | 654 | 654 | 100.00% |
| 4 | GULBARGA | 578536 | 932 | 932 | 100.00% |
| 5 | BIDAR | 341573 | 657 | 657 | 100.00% |
| 6 | RAICHUR | 491919 | 903 | 903 | 100.00% |
| 7 | KOPPAL | 336759 | 638 | 638 | 100.00% |
| 8 | GADAG | 337203 | 330 | 330 | 100.00% |
| 9 | DHARWAD | 489945 | 413 | 413 | 100.00% |
| 10 | UTTAR KANNADA | 665264 | 1353 | 1353 | 100.00% |
| 11 | HAVERI | 544807 | 696 | 696 | 100.00% |
| 12 | BELLARY | 395758 | 313 | 313 | 100.00% |
| 13 | CHITRADURGA | 515546 | 1057 | 1057 | 100.00% |
| 14 | DAVANAGERE | 428804 | 887 | 887 | 100.00% |
| 15 | SHIMOGA | 418854 | 1630 | 1630 | 100.00% |
| 16 | UDUPI | 908147 | 267 | 267 | 100.00% |
| 17 | CHIKMAGALUR | 461112 | 1135 | 1135 | 100.00% |
| 18 | TUMKUR | 1445864 | 2777 | 2777 | 100.00% |
| 19 | KOLAR | 603526 | 1825 | 1825 | 100.00% |
| 20 | BANGALORE URBAN | 336742 | 872 | 872 | 100.00% |
| 21 | BANGALORE RURAL | 445825 | 1065 | 1065 | 100.00% |
| 22 | MANDYA | 1217954 | 1486 | 1486 | 100.00% |
| 23 | HASSAN | 1266351 | 2581 | 2581 | 100.00% |
| 24 | DAKSHINA KANNADA | 866103 | 422 | 422 | 100.00% |
| 25 | KODAGU | 291531 | 529 | 529 | 100.00% |
| 26 | MYSORE | 878520 | 1369 | 1369 | 100.00% |
| 27 | CHAMARAJANAGARA | 410947 | 486 | 486 | 100.00% |
| 28 | CHIKKABALLAPUR | 541646 | 1520 | 1520 | 100.00% |
| 29 | RAMANAGARA | 562293 | 897 | 897 | 100.00% |
| 30 | YADAGIR | 303373 | 510 | 510 | 100.00% |
| 31 | VIJAYANAGARA | 460949 | 339 | 339 | 100.00% |
| Total | | 19175744 | 30377 | 30377 | 100.00% |